

- (a) whether it is a fact that KPMG, an international audit, tax and advisory service, submitted a report on the State of Corporate Governance in India, 2008 recently;
- (b) if so, the details of the recommendations made in the report;
- (c) whether it is also a fact that the Report recommended for greater empowerment to independent directors and strict implementation of governance regulations and practices; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) No such report has been submitted to the Ministry by KPMG.

(b) to (d) Do not arise.

#### **Jobs to minorities in corporate sector**

877. SHRI ABDUL WAHAB PEEVEE: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) what affirmative action Government proposes to take in the corporate sector for providing jobs to minorities;
- (b) whether Government has sought details from the Industry over their representation in employment; and
- (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (c) The provisions of the Companies Act, 1956 do not empower the Government to advise the corporate sector for providing jobs to minorities.

However, the Government has started the process of developing a common perspective on the issue of voluntary affirmative action by the corporate sector, and recently an interaction with the representatives of corporate sector and related stakeholders was organized jointly by the Confederation of Indian Industry and the National Foundation for Corporate Governance.

#### **Wind energy generation**

878. SHRI SANJAY RAUT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total increase in wind energy generation during the last three years. State-wise; and
- (b) the steps taken/proposed to be taken by Government to increase wind energy generation in the country?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) A wind power capacity of 4889 MW has been added in last three years, taking the total installed capacity to

10,242 MW. State-wise installed capacity in last three years is given in the statement (See below).

(b) The Government promotes wind energy generation in the country through fiscal incentives such as accelerated depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption, ten years' tax holiday on income generated from wind power projects, and loan from Indian Renewable Energy Development Agency (IREDA) and other financial institutions. Technical support, including detailed wind resource assessment to identify further potential sites, is provided by Ministry's Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided to increase wind energy generation in the potential States.

**Statement**

*State-wise installed capacity of Wind Power Projects in last three years*

State	2006-07	2007-08	2008-09	Total
Gujarat	284	616	314	1214
Karnataka	266	190	316	772
Kerala	-	9	17	26
Madhya Pradesh	16	130	25	171
Maharashtra	485	268	183	936
Rajasthan	112	69	199	380
Tamil Nadu	578	381	431	1390
<b>TOTAL :</b>	<b>1741</b>	<b>1663</b>	<b>1485</b>	<b>4889</b>

**Monitoring of corporate disclosures**

879. SHRIMATI MOHSINA KIDWAI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether in view of recent surge in stock markets, Government has decided to increase the vigil over companies by enhancing corporate disclosures and making their decision-making more transparent;

(b) if so, the details thereof;

(c) whether the funds raised by the companies are not utilized for the stated purposes; and

(d) if so, the manner in which such a control would be exercised on the companies by Government?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) An elaborate regulatory framework is already in place under the Companies Act, 1956 to deal with corporate disclosures by the companies registered under the Act.